

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1070

ANSWERED ON:28.11.2014

HEALTH CENTRES DISTRICT HOSPITALS

Chaudhary Shri P.P.;Kachhadia Shri Naranbhai;Lokhande Shri Sadashiv Kisan;Misra Shri Ajay (Teni);Ranjan (Pappu Yadav) Shri Rajesh;Singh Shri Ganesh;Vasava Shri Parbhubhai Nagarbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the criteria/procedure laid down by the Government for setting up of health centres/district hospitals in the country along with the details of medical facilities to be provided in these centres/ hospitals;
- (b) whether there is a shortfall of health centres/district hospitals in the country and if so, the number of health centres/hospitals required for patients as per the rural population along with the corrective measures taken/being taken by the Government in this regards, State/UT-wise;
- (c) whether the Government has received any proposal from States for setting up/modernization/upgradation of hospitals/district hospitals/ health centres in the country and if so, the details thereof along with the action taken/being taken by the Government on each of these proposals, State/UT-wise; and
- (d) the further steps taken/being taken by the Government to scale up the healthcare facilities in these hospitals/health centres at par with the international standards?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): Public Health is a State subject and therefore the responsibility of setting up of health centres/district hospitals lies with the States/ UTs, However, financial support is provided under National Health Mission (NHM) to supplement the efforts of States/UTs for setting up/upgradation of Rural Health infrastructure as per the requirement proposed by the State/UT Governments in their Programme Implementation Plans (PIPs). NHM seeks to support a population norm based generic hierarchical Public Health delivery system as follows:

Public Health Facility	Population Norms	
	Plain Area	Hilly/Tribal/ Difficult Area
Sub-Centre (SC)	5000	3000
Primary Health Centre (PHC)	30000	20000
Community Health Centre (CHC)	120000	80000

In addition, a norm of 'Time to care' has been adopted under which a Sub Centre can be set up within 30 minutes by walk from habitations in selected districts of hilly states and desert areas.

Detail of the healthcare facilities that should be provided by these centres as per Indian Public Health Standards (IPHS), 2012 is available at the official website of the Ministry of Health & Family Welfare namely <http://nrhm.gov.in/nhm/nrhm/guidelines/indian-public-health-standards.html>.

(b): A statement showing the number of health centres required, in-position and shortfall as per population norm as on 31st March, 2014 based on Rural Health Statistic, 2014 is placed at Annexure I. Under NHM financial support is provided to States/UTs to strengthen their healthcare systems including establishment / upgradation of health facilities/district hospitals.

(c): State/UT wise statement regarding number of proposals received/approval accorded for Hospital strengthening/New Construction/Setting Up works for District Hospitals/Sub-Divisional Hospitals (SDHs)/ Community Health Centres

(CHCs)/ Primary Health Centres (PHCs) and Sub-Centres (SCs) in 2014-15 is placed at Annexure II.

(d): IPHS, 2012, are a set of uniform standards envisaged to improve the quality of health care delivery in the country and being used as the reference point for public health care infrastructure planning and up-gradation in the States. Under NHM, the States are

supported for strengthening their health care facilities to standards as per IPHS, subject to availability of financial resources.